

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
TUESDAY, THE TENTH DAY OF OCTOBER
TWO THOUSAND AND TWENTY THREE

:PRESENT:

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE N.V.SHRAVAN KUMAR
IA No. 1 OF 2023

IN

WA NO: 987 OF 2023

Between:

1. P.V. Narasimha Rao Telangana Veterinary University, Rep. by its Registrar, Rajendranagar. Hyderabad.
2. The Controller of Examinations, P.V. Narasimha Rao Telangana Veterinary University Rajendranagar, Hyderabad.
3. The Associate Dean, College of Veterinary Science, P.V. Narasimha Rao Telangana Veterinary University Rajendranagar, Hyderabad.
4. The Principal, College of Veterinary Science P.V. Narasimha Rao Telangana Veterinary University Rajendranagar, Hyderabad.

...Appellants
(Appellants in WA.No.987 OF 2023
on the file of High Court)

AND

1. Pendyala Abhilash, S/o. Pendyala Laxman, Aged 21 years Occ: Student, BVSc and AH II Year College of Veterinary Science, Rajendranagar Hyderabad, R/o. H.No.1-53, Chincharla Village Mudhole Mandal, Nirmal District.
2. Y. Ravichandan Reddy, S/o. Y. Koteswara Rao, Aged 23 years, Occ: Student, BVSc and AH IV Year College of Veterinary Science, Rajendranagar Hyderabad, R/o. H.No.6-259 (27), Maruthinagar 2nd Line, Kurnool Road, Ongole, Andhra Pradesh.
3. Chinta Manikanta Kousika Varma, S/o. Chinta Janaki Rama Raju, aged 22 years, Occ: Student, BVSc and AH li Year College of Veterinary Science, Rajendranagar Hyderabad R/o. H.No.3-132/1A, Koyyalagudem Village and Mandal, Eluru, Andhra Pradesh.
4. Kothapalli Venu, S/o. Kothapalli Bhaskar Rao, Aged 21 years, Occ: Student, BVSc and AH II Year College of Veterinary Science, Rajendranagar Hyderabad, R/o. H.No.1-75/C, Kappalabandham Village Kalluru Mandal, Khammam District.
5. Raghapur Sripadh Reddy, S/o. Raghapur Srinivas Reddy, Aged 21 years Occ: Student, BVSc and AH IV Year College of Veterinary Science, Rajendranagar Hyderabad, R/o H.No.1-10, Chengeshpur Village Tandur Mandal, Vikarabad District.

6. Bogam Ajith Rathnam, S/o. Bogam Rajaiah, Aged 22 years, Occ: Student, BVSc and AH IV Year College of Veterinary Science, Rajendranagar Hyderabad, R/o. H.No.10-4-528/1, Subash Nagar Karimnagar District.
7. B. Varun Kumar, S/o. B. Srinivas, Aged 21 years, Occ: Student, BVSc and AH IV Year College of Veterinary Science, Rajendranagar Hyderabad, R/o. H.No.11-1-26, B.Y. Nagar, Siricilla Rajanna Siricilla District.
8. Matare John Joshua, S/o. Matare John, Aged 20 years, Occ: Student, BVSc and AH II Year College of Veterinary Science, Rajendranagar Hyderabad, R/o. H.No.1-41/1, Akkagal Village and Mandal Mahabubnagar District.

...Respondent(s)
(Respondents in-do-)

**Counsel for the Appellants : Mr. M. SURENDER RAO Senior Counsel
representing Mr. AKA VENKATARAMANA**

Counsel for the Respondents : Mr. P.V.L. BHANU PRAKASH

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the writ appeal, the High Court may be pleased to suspend the operation of order in W.P.No.5010 of 2023 dated: 11/09/2023, pending disposal of WA.No.987 of 2023, on the file of the High Court.

The court while directing issue of notice to the Respondents herein to show cause as to why this application should not be complied with, made the following.
(The receipt of this order will be deemed to be the receipt of notice in the case).

ORDER:

In the meanwhile, it is directed that respondents shall be permitted to appear in the examination. However, their result shall not be declared without leave of this Court.

SD/- A.V.S. PRASAD
ASSISTANT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. Pendyala Abhilash, S/o. Pendyala Laxman, Aged 21 years Occ: Student, BVSc and AH II Year College of Veterinary Science, Rajendranagar Hyderabad, R/o. H.No.1-53, Chincharla Village Mudhole Mandal, Nirmal District.
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9. One CC to Mr. AKA VENKATARAMANA, Advocate [OPUC].
10. One CC to Mr. P.V.L. BHANU PRAKASH, Advocate [OPUC].
11. Two spare copies
ZEE

HIGH COURT

HCJ & NVSKJ

DATED:10/10/2023

ORDER

**I.A.NO.1 OF 2023
IN
WA.No.987 of 2023**

DIRECTION

